

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 322
In
CP-18(ND)/2022

IN THE MATTER OF:

APRAV SPACE SOLUTION LLP

.... Petitioner/Applicant

Vs.

SABOO HEMA AUTOMOTIVE PVT. LTD.

.... Respondent

Order under Section 58(3)

Order delivered on 04.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Non : Mr. Poonam Anand Adv.
Applicant

ORDER

Due to paucity of time, the matter is adjourned to **30.07.2024.**

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(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik